

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
STARRED QUESTION No. 99
TO BE ANSWERED ON: 5th FEBRUARY, 2026

Procurement and Marketing of Minor Forest Produce

***99. Smt. Priyanka Gandhi Vadra:**

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has taken any initiatives to improve procurement and marketing of Minor Forest Produce (MFP) and if so, the details thereof;

(b) the details of Van Dhan Self Help Groups, Van Dhan Vikas Kendras and Van Dhan Producer Enterprises established, as on 31 January, 2026, State-wise;

(c) whether the Government is considering any action plan to address the challenges being faced by the Tribal Cooperative Marketing Development Federation of India Limited (TRIFED), including low demand for its products and if so, the details thereof;

(d) the details of Minor Forest Produce and non-Minor Forest Produce procured by TRIFED since 2022 and the Minimum Support Price paid therefor, State-wise;

(e) the number of beneficiaries of such procurement and the Minimum Support Price paid since 2022 for Wayanad Lok Sabha Constituency;

(f) whether the Government proposes to expand the network of TRIFED retail outlets and if so, the details of such outlets proposed to be established in Kerala including Wayanad Lok Sabha Constituency; and

(g) whether the Government is implementing any programmes to support tribal entrepreneurs involved in the collection and marketing of Minor Forest Produce and if so, the details thereof?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI JUAL ORAM)

(a) to (g): A statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (g) of Lok Sabha Starred Question No.*99 for answer on 05.02.2026 regarding Procurement and Marketing of Minor Forest Produce

(a) The Ministry of Tribal Affairs implements Pradhan Mantri Janjatiya Vikas Mission (PMJVM) scheme through Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) for livelihood generation of the tribal beneficiaries across the country. Under the scheme, the Ministry notifies Minimum Support Price (MSP) for Minor Forest Produce (MFPs) and provides revolving funds to State Governments for procurement of MFPs at the notified MSP. The component aims to provide fair prices to the tribal gatherers for their efforts in collection, primary processing, storage, transportation etc. The funds generated from the sale of procured MFPs are deposited back in the revolving funds by the State Governments. Initially starting from 10 MFPs in 2013-14, the list has now expanded to 87 MFPs. The list of 87 MFPs for which the Ministry has notified the MSP is given at **Annexure-I**. Till date, the Ministry has released an amount of Rs. 319.65 crores to State Governments for MFP procurement at MSP. Additionally, under the PMJVM scheme, financial support is also provided to the State Governments for setting up each Van Dhan Vikas Kendras (VDVKs) which are primarily clusters of tribal SHGs formed to reap economies of scale through value addition and marketing of MFPs / non-MFPs. Each VDVK consists of around 15 Van Dhan SHGs and have up to 300 members.

(b) Since 2019-20, an amount of Rs. 61,212.7 lakhs have been sanctioned for establishment of 4,125 VDVKs associating 12.33 lakh tribal members across the country under the erstwhile scheme of 'Mechanism for Marketing of Minor Forest Produce (MFP) through "Minimum Support Price (MSP) and Development of Value Chain for MFP' (till 2021-22) and Pradhan Mantri Janjatiya Vikas Mission (PMJVM). Additionally, under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) scheme for the Particularly Vulnerable Tribal Groups (PVTGs), an amount of Rs. 2,298.05 lakhs have been sanctioned for establishment of 539 VDVKs associating 0.46 Lakh members. State-wise status of PMJVM VDVKs and PM JANMAN VDVKs is given in **Annexure-II**.

(c) The steps being undertaken by TRIFED to address various challenges in the implementation of PMJVM including low demand for its products are as under:

- i. **Timely disposal of procured MFPs:** State Implementing Agencies (SIAs) are mandated to dispose of/sell the procured MFPs within six months of procurement, in order to prevent quality deterioration and reduce carrying costs.
- ii. **Value addition and processing:** Value addition, branding, and packaging of MFPs are carried out through Van Dhan Vikas Kendras (VDVKs), thereby enhancing product quality, marketability, and price realization for tribal producers. MFP value addition

activities are actively taking place at most of the operational VDVKS for products such as Mahua (Laddu, Chikki and oil), Tamarind (Cake and Pickle), Harra (Churan and Dry powder), Bamboo (Furniture, Pickle, Wine, Broom, Mug, Cup, ring etc.)

iii. **Marketing of finished products:** The finished value-added products are marketed through TRIFED's "TRIBES India" outlets and online eCommerce portals such as tribesindia.com, Open Network for Digital Commerce (ONDC), Amazon, Flipkart etc. with a view to expanding market reach and improving demand for tribal products.

iv. **Capacity Building:** TRIFED also undertakes capacity building training of VDVK members for primary processing, value addition, enterprise development etc.

(d) The details of state-wise procurement of Minor Forest Produce under is given at **Annexure-III**.

(e) No proposal has been received for Wayanad Lok Sabha Constituency for procurement of MFPs at Minimum Support Price under the PMJVM scheme.

(f) As of now there is no proposal to expand the network of TRIFED retail outlets. TRIFED presently operates through its retail chain network of 116 Tribes India outlets across the country, which includes 101 own stores, 09 franchise stores and 06 consignments outlets out of which 5 Tribes India outlets are in the state of Kerala (Ernakulam, Wayanad, Kochi, Cochin, Thiruvananthapuram) including one (01) at Ennuru Heritage Village in Wayanad.

(g) Under the PMJVM scheme, financial support is provided to the State Governments for setting up Van Dhan Vikas Kendras (VDVKs) which are primarily clusters of tribal SHGs formed to reap economies of scale through value addition and marketing of MFPs / non-MFPs. Each VDVK consists of around 15 Van Dhan SHGs and have up to 300 members. Since 2019-20, an amount of Rs. 61,212.7 lakhs have been sanctioned for establishment of 4,125 VDVKS associating 12.33 lakh tribal members across the country under the erstwhile scheme of 'Mechanism for Marketing of Minor Forest Produce (MFP) through "Minimum Support Price (MSP) and Development of Value Chain for MFP' (till 2021-22) and Pradhan Mantri Janjatiya Vikas Mission (PMJVM). Additionally, under the Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) scheme for the Particularly Vulnerable Tribal Groups (PVTGs), an amount of Rs. 2,298.05 lakhs have been sanctioned for establishment of 539 VDVKS associating 0.46 Lakh members. State-wise status of PMJVM VDVKS and PM JANMAN VDVKS is given in **Annexure-II**.

**Annexure-I as referred to in reply to part (a) of LSSQ No. *99 for answer on 05.02.2026
regarding Procurement and Marketing of Minor Forest Produce**

**List of MFPs/Items and their MSP rates notified by the Ministry of Tribal Affairs under
the scheme MSP For MFPs**

S. No.	Name of MFPs	MSP Notified by GoI (in Rs. Per Kg.)	Category F:Forest A:Agriculture P:Processed M:Medicinal H:Horticulture	Applicability
1	Tamarind (with seeds) (Tamarindus indica)	36	F	All India
2	Wild Honey	225	F	All India
3	Gum Karaya (Sterculia urenus)	114	F	All India
4	Karanj seed (Pongamia pinnata)	22	F	All India
5	Sal seed (Shorea robusta)	20	F	All India
6	Mahua seed (Madhuca longifolia)	29	F	All India
7	Sal leaves (Shorea robusta)	35	F	All India
8	Chironji pods with seeds (Buchanania lanzan)	126	F	All India
9	Myrobalan (Terminalia chebula)	15	F	All India
10	Rangeeni Lac	200	F	All India
11	Kusumi Lac	275	F	All India
12	Kusum seeds (Schleichera oleosa)	23	F	All India
13	Neem seeds (Azadirachta indica)	27	F	All India
14	Puwad seeds (Cassia tora)	16	F	All India
15	Baheda (Terminalia bellirica)	17	F	All India
16	Hill Broom Grass (Thysanolaena maxima)	50	F	All India
17	Dry Shikakai Pods (Acacia concinna)	50	F	All India
18	Bael pulp (Dried) (Aegle marmelos)	30	F	All India
19	Nagarmotha (Cyperus rotundas)	30	F	All India
20	Shatavari Roots (Dried) (Asparagus racemosus)	107	F	All India
21	Gudmar / Madhunashini (Gymnema sylvestre)	41	F	All India
22	Kalmegh (Andrographis paniculata)	35	F	All India
23	Tamarind (De-seeded) (Tamarindus indica)	63	F	All India
24	Guggul (exudates)	812	F	All India

25	Mahua Flowers (dried) (<i>Madhuca longifolia</i>)	30	F	All India
26	Tejpatta (dried) (<i>Cinnamomum tamala</i> and <i>Cinnamomum</i> sp.)	40	F	All India
27	Jamun dried seeds (<i>Syzygium cumini</i>)	42	F	All India
28	Dried Amla pulp (deseeded) (<i>Phyllanthus emblica</i>)	52	F	All India
29	Marking Nut (<i>Semecarpus anacardium</i>)	9	F	All India
30	Soap Nut (dried) (<i>Sapindus emarginatus</i>)	14	F	All India
31	Bhava seed/ (Amaltas) (<i>Cassia fistula</i>)	13	F	All India
32	Arjuna Bark (<i>Terminalia arjuna</i>)	21	F	All India
33	Kokum (Dry) (<i>Garcinia indica</i>)	29	F	All India
34	Giloe (<i>Tinospora cordifolia</i>)	40	F	All India
35	Kaunch seed (<i>Mucuna pruriens</i>)	21	F	All India
36	Chirata (<i>Swertia chirayita</i>)	34	F	All India
37	Vaybidding / Vavding (<i>Embelia ribes</i>)	94	F	All India
38	Dhavai phool dried flowers (<i>Woodfordia flobunda</i>)	37	F	All India
39	Nux Vomica (<i>Strychnos nux vomica</i>)	42	F	All India
40	Ban Tulsi Leaves (dried) (<i>Ocimum tenuiflorum</i>)	22	F	All India
41	Kshirni (<i>Hemidesmus indicus</i>)	35	F	All India
42	Bakul (dried bark) (<i>Mimusops elengii</i>)	46	F	All India
43	Kutaj (dried bark) (<i>Holarrhena pubescens</i> / <i>H.aniidysenterical</i>)	31	F	All India
44	Noni/Aal (dried fruits) (<i>Morinda citrifolia</i>)	17	F	All India
45	Sonapatha/ Syonak pods (<i>Oroxylum indicum</i>)	21	F	All India
46	Chanothi seeds (<i>Abrus precatorius</i>)	45	F	All India
47	Kalihari (dried tubers) (<i>Gloriosa superba</i>)	31	F	All India
48	Makoi (dried fruits) (<i>Solanum nigrum</i>)	34	F	All India
49	Apang plant (<i>Achyranthes aspera</i>)	28	F	All India

50	Sugandhmantri roots/ tubers (Homalomena aromatica)	38	F	All India
51	Van Tulsi seeds	16	F	All India
52	Van Jeera	70	F	All India
53	Tamarind Seed	11	F	All India
54	Bamboo Brooms	60	F	All India
55	Dry Anola	60	F	All India
56	Kachri Baheda	20	P	All India
57	Kachri Harra	23	P	All India
58	Seed lac	677	FP	All India
59	Beetal nut raw	30	AP	N.E.States
60	Beetal nut Dry	200	A P	N.E.States
61	Mushroom (Dry)	300	A P	N.E.States
62	Black Rice	100	A	N.E.States
63	Johar Rice	50	A	N.E.States
64	King Chilli	300	A	N.E.States
65	Mustard	40	A	N.E.States
66	Raw Cashew	450	A	N.E.States
67	Cashew Nut	800	A P	N.E.States
68	Ginger dry	50	A P	N.E.States
69	Perilla	140	A	N.E.States
70	Rosella	200	A	N.E.States
71	Nutgall	150	A	N.E.States
72	Zanthoxylum Dried	200	A	N.E.States
73	Jack Fruit Seed	45	A	N.E.States
74	Tasar Cocoon (Chrysalis)		F/H	Jharkhand State
	Reeling Class Grade– I (Specification - When Avg. Shell Weight 1.55 gram & above)	Rs.3200/thousand number		
	Un-Reeling Grade -I (Specification- When Avg. Shell Weight 1.40 gram & above)	Rs.1500/thousand number		
75	Cashew Kernel (Anacardium occidentale)	90	F/P	All India
76	Elephant Apple dry (Dillenia indica)	120	F/H	North Eastern States
77	Bamboo shoot (Phyllostachys edulis)	70	F	North Eastern States
78	Malkangni Seed (Celastruspaniculatus wild)	100	F	All India

79	Mahul Leaves (<i>Bauhinia vahlli</i>)	15	F	Odisha, Chhattisgarh Madhya Pradesh West Bengal
80	Nagod (<i>Vitex negundo</i>)	20	F	All India
81	Gokhru (<i>Tribulus terrestris</i>)	60	F	All India
82	Pipla/ Uchithi (dried berry) (<i>Piper pedicellatum</i>)	120	F	All India
83	Gamhar/ Gamari , (dry bark) (<i>Gmelina arborea</i>)	20	F	North Eastern States
84	<i>Oroxylum indicum</i> , (dry bark) (<i>Oroxylum indicum</i>)	40	F	North Eastern States
85	Wild Mushroom dry (<i>Agaricus</i> sp)	400	F	North Eastern States
86	Shringraj (<i>Eclipta Alba</i>)	18	F /M	All India
87	Tree Moss (<i>Bryophytes</i>)	350	F/P	Karnataka State

**Annexure-II as referred to in reply to part (b) of LSSQ No. *99 for answer on 05.02.2026
regarding Procurement and Marketing of Minor Forest Produce**

Status of PMJVM VDVks

S. No.	State/UT	No. of VDVks sanctioned	Total No. of Beneficiaries	Funds Sanctioned (INR Lakhs)
1	Andhra Pradesh	415	123258	6162.9
2	Arunachal Pradesh	106	32897	1590
3	Assam	495	150765	7425
4	Chhattisgarh	139	41700	2085
5	Dadra Nagar Haveli and Daman and Diu	1	302	15
6	Goa	10	3000	150
7	Gujarat	200	57968	2895.65
8	Himachal Pradesh	4	1110	55.5
9	Jammu & Kashmir	100	29791	1457
10	Jharkhand	146	43701	2174.7
11	Karnataka	140	41748	2087.4
12	Kerala	44	12038	597.25
13	Ladakh	10	3000	150
14	Madhya Pradesh	126	37860	1890
15	Maharashtra	279	83850	4185
16	Manipur	207	62,226	3088.45
17	Meghalaya	169	50835	2534.1
18	Mizoram	286	84268	4211.55
19	Nagaland	347	104068	5203.4
20	Odisha	170	50094	2479.25
21	Rajasthan	505	152362	7513.55
22	Sikkim	80	23801	1169.05
23	Tamil Nadu	8	2400	120
24	Telangana	17	5100	255
25	Tripura	57	16116	776
26	Uttar Pradesh	25	7238	359.55
27	Uttarakhand	12	3605	179.95
28	West Bengal	27	8227	402.45
Total		4125	1233328	61212.7

Status of PM-JANMAN VDVks

Sl. No.	State / District	VDVK Sanctioned	Beneficiaries	Fund Sanctioned (Rs. in lakhs)
1	A &N	1	56	2.8
2	Andhra Pradesh	73	6,162	307.55
3	Chhattisgarh	16	2395	119.75
4	Gujarat	21	1,050	52.5
5	Jharkhand	35	2,876	143.8
6	Maharashtra	40	3,624	181.2
7	Manipur	2	600	30
8	Telangana	25	1,461	73.05
9	Tripura	30	2,550	127.5
10	Rajasthan	51	8,842	442.1
11	Karnataka	33	1,836	91.8
12	Kerala	7	537	26.85
13	Madhya Pradesh	83	5,091	254.5
14	Odisha	66	5,244	262.95
15	Tamil Nadu	37	2,403	120.15
16	Uttar Pradesh	5	319	15.95
17	Uttarakhand	9	634	31.7
18	West Bengal	5	278	13.9
TOTAL		539	45958	2298.05

**Annexure-III as referred to in reply to part (d) of LSSQ No. *99 for answer on 05.02.2026
regarding Procurement and Marketing of Minor Forest Produce**

State-wise status of MFP Procurement since 2022

S. No.	State	2022-23		2023-24		2024-25	
		Qty. in MTs	Value (Rs. In lakhs)	Qty. in MTs	Value (Rs. In lakhs)	Qty. in MTs	Value (Rs. In lakhs)
1	Andhra Pradesh	757.6	271.61	573.5	194.38	451.45	170.82
2	Assam	15.49	7.67	117.05	59.94	0	0
3	Chhattisgarh	13864.34	4841.93	23117.09	4373.18	2928.2	1222.1
4	Gujarat	555.99	278.27	43.415	14.27	45.015	12.526
5	Jharkhand JASCOLAMPF	0	0	0	0	0	0
6	Jharkhand JHAMFCOFED	500.50	181.85	0	0	0	0
7	Karnataka	77.77	87.81	42.897	78.26	114.82	65.6
8	Kerala	10.21	45.58	26.28	77.37	17.71	59.39
9	Madhya Pradesh	3530.26	1278.76	83.75	20.16	0	0
10	Maharashtra	48.22	22.73	0	0	0	0
11	Manipur	0	0	0	0	0	0
12	Mizoram	1346.62	228.23	74.55	9.87	300.97	102.51
13	Nagaland	13.65	7.047	49.74	32.94	60.94	33.04
14	Odisha	5946.76	2155.94	27347.69	7567.01	0	0
15	Rajasthan	0.35	0.79	1.04	11.38	1.07	2.41
16	Tamil Nadu	0					
17	Tripura	14.14	14.9	0	0	0	0
18	Uttar Pradesh	0	0	0	0	0	0
19	West Bengal	62.88	18.931	0	0	0	0
	Grand Total	26744.78	9423.12	51477.00	12438.77	3920.2	1668.4
